



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1993/4025/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Susil Kumar Sarma,
Presiding officer, S.T.A.T. Assam & Member,
MACT No. 1, Kamrup (M), Guwahati.

Dated Guwahati the 30th July, 2019.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/1500/19 Dated, 26th July, 2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 2(two) days on 25.07.2019 and 29.07.2019 along with station leave permission from the morning of 27.07.2019 till 10 AM of 30.07.2019, has been granted/rejected. The Member, MACT No. 3, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-70/1993/4026-7A, dated 30.07.19

Copy to:

1. The Member, MACT No. 3, Kamrup(M), Guwahati.
2. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Btgo